

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.2158/2019

(Arising out of impugned final judgment and order dated 07-05-2018 in SA No.2/1990 passed by the High Court of Judicature at Allahabad)

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS. Respondent(s)

(With IA No.185023/2018 - EXEMPTION FROM FILING O.T.)

Date : 05-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Puneet Jain, Adv.
 Ms. Christi Jain, Adv.
 Mr. Umang Mehta, Adv.
 Ms. Shruti Singh, Adv.
 Mr. Yogit Kamat, Adv.
 Mr. Mann Arora, Adv.
 Mr. Sumit Kumar, Adv.
 Ms. Pratibha Jain, AOR

For Respondent(s) Mr. Abhinav Shrivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Special Leave Petition on 19 July 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master